

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 74(ND)08
CA. NO.

CORAM:

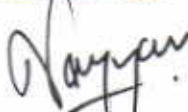






PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 29.07.2016 AT 02.00 P.M**

NAME OF THE COMPANY: M/s Satya Prakash Singh & Ors. V/s. M/s. Ramprastha Builders
Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ADITYA NAYYAR	ADV.	Petitioner No. 7	
2.	RAJESH CHETRI	ADV.	Petitioner No. 7	
3.	Prashant Yadav	Petitioner	Rest of the Petitioner	
4.	Mr. Virender Ganda, Sr. Adv.		Rest of the Petitioner	
5.	Ms. Shelly Khanna, Adv.		Rest of the Petitioner	
6.	Mr. Tarun Mehta, Adv.		Rest of the Petitioner	
7.	Mr. S.K. Gini, Adv.		Rest of the Petitioner	

ORDER

for Respondents

An application has been filed by petitioner No.7. Notice has been given to the respondent.

2. Reply be filed within 2 weeks and the rejoinder within one week thereafter. Reply of petitioner No.7 is already on record.

Sd/-

(Ina Malhotra)
Member (Judicial)

Sd/-

(R Varadharajan)
Member (Judicial)